

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No(s).31596/2019

(Arising out of impugned final judgment and order dated 29-05-2019 in CRLA No.2243/2017 passed by the High Court Of Judicature At Allahabad)

SANTOSH KUMAR UPADHYAY

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.145872/2019-CONDONATION OF DELAY IN FILING and IA No.145874/2019-EXEMPTION FROM FILING O.T.)

Date : 27-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mrs. Anjana Prakash, Sr. Adv.
Mr. Anuj Prakaash, Adv.
Mr. Panshul Chandra, Adv.
Ms. Aditi Kumar, Adv.
Mr. Kumar Mihir, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER